

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

* * *

Date of Decision: 18.01.1999

OA 16/99

1. Heta, Gangman under PWI Idgah, Kota Division, Western Railway.
2. Sampat, Gangman under PWI Idgah, Kota Division, Western Railway.

... Applicants

Versus

1. Union of India through General Manager, Western Railway, Churchgate, Mumbai.
2. Divisional Railway Manager, Western Railway, Kota Division, Kota.
3. Section Engineer, Idgah, Western Railway, Idgah, Agra.

... Respondents

CORAM:

HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

For the Applicants ... Mr. Shiv Kumar
For the Respondents ...

O R D E R

PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

Applicants, Heta and Sampat, have filed this application under Section 19 of the Administrative Tribunals Act, 1985, seeking a direction to the respondents to refund the amount already recovered w.e.f. 24.7.1992 from the pay of the applicants towards house rent and other charges. It has also been prayed that the respondents be directed to pay house rent allowance to the applicants w.e.f. 24.7.1992.

2. Heard the learned counsel for the applicants.
3. Applicant Heta has made a representation vide Annexure A-1 dated 5.9.1997 and applicant Sampat has made a representation vide Annexure A-2 dated 5.9.1997 regarding their grievance to the concerned authority but the same have not been decided so far. Instead of pressing this application on merits, the learned counsel for the applicants wants the aforesaid representations to be decided through a detailed speaking order.
4. In the circumstances, this OA is disposed of, at the stage of admission, with a direction to respondent No.3 to decide the applicants' representations vide Annexures A-1 and A-2 dated 5.9.1997 through a detailed speaking order on merits within a period of two months from the date of receipt of a copy of this order. Let a copy of the OA and the annexures thereto be sent to respondent No.3 alongwith a copy of this order. If the applicants are aggrieved by any decision taken on their representations, they may file a fresh OA.

G.K.K.

(GOPAL KRISHNA)
VICE CHAIRMAN

VK